

**CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI**

**w. e. f. 28.06.2017**

**DIVISION BENCHES**

1.	<p style="text-align: center;"><b>Hon'ble The Acting Chief Justice &amp; Hon'ble Mr. Justice R. Bhengra (Wednesday &amp; Saturday)</b></p> <p style="text-align: center;"><b>(Thursday)</b></p> <p style="text-align: center;"><b>(Friday)</b></p>	<p style="text-align: center;"><b>(Whole Day)</b></p> <p style="text-align: center;"><b>(Whole Day)</b></p> <p style="text-align: center;"><b>1<sup>st</sup> half</b></p>	<p>LPA (2010 onwards): - <b>Orders &amp; Admission.</b> WPT, T.A., Tax matters, Commercial Appellate Division, Writs relating to Vires &amp; Validity of Acts, Company Appeal, A.C. (D.B.), Cases related to Judicial Officers,;- <b>Orders, Admission &amp; Hearing.</b> WP(PIL)Suo-motu, WP(PIL) 2017 :- <b>Orders.</b> Company Appeal,;- <b>Orders, Admission.</b> <b>All the above matters and Assigned matters:- Hearing</b> LPA (2010 onwards): - <b>Orders &amp; Admission.</b> WPT, T.A., Tax matters, Commercial Appellate Division, Writs relating to Vires &amp; Validity of Acts, Company Appeal, A.C. (D.B.), Cases related to Judicial Officers,;- <b>Orders, Admission &amp; Hearing.</b> WP(PIL)Suo-motu, WP(PIL) 2017 :- <b>Orders.</b> Company Appeal,;- <b>Orders, Admission &amp; Hearing, Assigned matters</b></p>
2.	<p style="text-align: center;"><b>Hon'ble Mr. Justice H.C. Mishra &amp; Hon'ble Mr. Justice Ananda Sen Wed, Fri(1<sup>st</sup> half) &amp; Saturday</b></p> <p style="text-align: center;"><b>(Thursday)</b></p>	<p style="text-align: center;"><b>(Whole Day)</b></p> <p style="text-align: center;"><b>(Whole Day)</b></p>	<p>Cr. Appeal (D.B.), Acq. Appeal (D.B.):- <b>Orders, (including u/s 389 Cr. P.C), Admission &amp; Hearing.</b> Cr. Appeal (D.B.):- <b>Hearing (on Bail).</b> Cr. Appeal (D.B.) custody matters:- <b>Hearing.</b></p> <p>Cr. Appeal (D.B.) custody matters:- <b>Hearing.</b> Cr. Appeal (D.B.), Acq. Appeal (D.B.).</p>
3	<p style="text-align: center;"><b>Hon'ble Mr. Justice Aparesh Kumar Singh &amp; Hon'ble Mr. Justice B.B. Mangalmurti (Wednesday &amp; Saturday)</b></p> <p style="text-align: center;"><b>(Thursday)</b></p>	<p style="text-align: center;"><b>(Whole Day)</b></p> <p style="text-align: center;"><b>(Whole Day)</b></p>	<p>LPA (up to 2009) &amp; F.A.:- <b>Orders, Admission.</b> WP-PIL(up to 2016) :- <b>Orders</b> W.P.(Cr), Cr. M. P., W.P.(Habeas Corpus), Cont.(Cr.), Cr. Rev. :- <b>Orders, Admission &amp; Hearing.</b> CAT matters:- <b>Orders, Admission, Hearing</b></p> <p>LPA (up to 2009), F.A &amp; Assigned matters:- <b>Hearing</b></p>

**SINGLE BENCHES**

1	<b>Hon'ble The Acting Chief Justice ( Friday)</b>	<b>2<sup>nd</sup> half</b>	Cont. (Cvl.), C.M.P:- <b>Orders, Admission, Tied-up, Assigned matters &amp; any matter not listed before any Hon'ble Bench.</b>
2	<b>Hon'ble Mr. Justice H.C. Mishra ( Friday)</b>	<b>2<sup>nd</sup> half</b>	<b>Tied-up, Assigned matters</b>
3	<b>Hon'ble Mr. Justice Aparesh Kumar Singh ( Friday)</b>	<b>(Whole day)</b>	<b>F.A.:- Orders, Admission &amp; Hearing</b> Company Petition, Company Appeal(SJ), Arbitration matters, and Company matters:- <b>Orders, Admission &amp; Hearing.</b> All matters related to Fodder Scam:- <b>Orders, Admission &amp; Hearing as well as Tied-up &amp; Assigned matters.</b>
4	<b>Hon'ble Mr. Justice S. Chandrashekhar ( Wednesday to Saturday)</b>	<b>1<sup>st</sup> half</b>	<b>B.A. matters:- Orders &amp; Admission.</b>
	<b>( Wednesday &amp; Saturday)</b>	<b>2<sup>nd</sup> half</b>	WPS grouping (Dismissal, Punishment, Retiral Benefit cum Pension):- <b>Fresh Filing, Order &amp; Admission.</b>
	<b>Thursday</b>	<b>2<sup>nd</sup> half</b>	WPS grouping (Dismissal, Punishment, Retiral Benefit cum Pension):- <b>Hearing, Tied-up &amp; Assigned matters.</b>
	<b>Friday</b>	<b>2<sup>nd</sup> half</b>	WPC grouping, Electricity matters:- <b>Fresh Filing, Order &amp; Admission.</b>
5	<b>Hon'ble Mr. Justice Amitav K. Gupta (Wednesday &amp; Saturday)</b>	<b>(Whole day)</b>	<b>WPC:-Fresh filing.</b> WPC(2011 onwards) :- <b>Orders, Admission.</b>
	<b>Thursday</b>	<b>(Whole day)</b>	<b>WPC:- Hearing, Tied up and Assigned matters.</b>
	<b>(Friday)</b>	<b>(Whole day)</b>	<b>M.A., CMP, C.R., A.C.(SB) Tr. Pet.(Cv.), S.C.L.P.: - Orders, Admission &amp; Hearing.</b>
6	<b>Hon'ble Mr. Justice P. Patnaik (Wed, Fri &amp; Saturday)</b>	<b>(Whole day)</b>	<b>WPS(up to 2009):- Orders &amp; Admission.</b>
	<b>Thursday</b>	<b>(Whole day)</b>	<b>WPS(up to 2009):- Hearing, Tied-up &amp; Assigned matters.</b>
7	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay (Wed, Fri &amp; Saturday)</b>	<b>(Whole day)</b>	<b>Cr. Rev. Cr. M P, Tr. Pet.(Cr.), matters:- Fresh Filing, Orders, Admission(2010 onwards) &amp; Stay matters.</b> <b>Criminal Writ matters:- Fresh Filing, Orders, Admissions, Hearing &amp; Stay matters.</b> <b>P. C. Act except B.A.:- Orders, Admission, Stay matters as well as Tied up &amp; Assigned matters.</b>
	<b>(Thursday)</b>	<b>(Whole day)</b>	<b>Cr. Rev. Cr. M P, P. C. Act:- Hearing.</b>
8	<b>Hon'ble Mr. Justice Ratnaker Bhengra ( Friday)</b>	<b>(2<sup>nd</sup> half)</b>	<b>Cr. Appeal (S.J)(2010-2013):- Hearing as well as Tied up &amp; Assigned matters.</b>

9	<b>Hon'ble Mr. Justice Ananda Sen ( Friday)</b>	<b>2<sup>nd</sup> half</b>	<b>Tied-up, Assigned matters</b>
10	<b>Hon'ble Mr. Justice Anant Bijay Singh (Wed, Fri &amp; Saturday)</b>  <b>(Thursday)</b>	<b>(Whole day)</b>  <b>(Whole day)</b>	A.B.A. (Interim Orders), Cr. Appeal (S.J), Acq. Appeal (SJ), S.A. :- <b>Orders, Adm.</b>  Cr. Appeal (S.J), Acq. Appeal (SJ), S.A.:- <b>Hearing.</b> Election petition:- <b>Orders, Admission &amp; Hearing as well as Tied-up &amp; Assigned matters.</b>
11	<b>Hon'ble Mr. Justice S. N. Pathak (Wed, Fri &amp; Saturday)</b>  <b>(Thursday)</b>	<b>(Whole day)</b>  <b>(Whole day)</b>	WPS:- <b>Fresh Filing, Orders, Admission(2010 onwards).</b>  WPS:- <b>Hearing as well as Tied- up &amp;Assigned matters.</b>
12	<b>Hon'ble Mr. Justice Rajesh Shankar (Wed, Fri &amp; Saturday)</b>  <b>(Thursday)</b>	<b>(Whole day)</b>  <b>(Whole day)</b>	WPL matters:- <b>Fresh filing, Orders &amp; Admission</b> WPC(up to 2010):- <b>Orders &amp; Admission.</b>  WPL, WPC:- <b>Hearing as well as Tied- up &amp;Assigned matters.</b>
13	<b>Hon'ble Mr. Justice B.B. Mangalmurti (Friday)</b>	<b>(Whole day)</b>	Cr. Appeal (S.J)(up tp 2009):- <b>Hearing as well as Tied up &amp; Assigned matters.</b>
14	<b>Hon'ble Mr. Justice Anil K. Choudhary (Wednesday to Saturday)</b>	<b>(Whole day)</b>	A.B.A.:- <b>Orders &amp; Admission.</b>  Cr. Rev.(up to 2009):- <b>Hearing.</b>

**NOTE: - 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.**

2. LISTING OF CONT. (C), C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.

3. ALL MOTIONS WITH REGARD TO A. B .A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY.**

4. ALL MOTIONS WITH REGARD TO B. A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE S. CHANDRASHEKHAR.**